

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.226
CP/19(AHM)2022

Proceedings under Section 73(4) & 76(2) of Co.Act,2013

IN THE MATTER OF:

Muljibhai Karamshibhai Patel & Anr
V/s
Aditya Ultra Steel Ltd

.....Applicant

.....Respondent

Order delivered on: 14/12/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Chetan Patel, PCS
For the Respondent : Mr. Ravi Pahwa, Adv.

ORDER

Learned Counsel for the respondent seeks adjournment in the matter, which is not opposed by the Counsel for the Applicant.

Re-list on 15.02.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)